

Bee-keeping Centres

6213. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the number of bee-keeping Centres located in the country under the Khadi and village Industries, State-wise;

(b) the amount being spent annually on these bee-keeping Centres; and

(c) the number of people employed in these Centres?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND DEPARTMENT OF AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) There are following 17 Beekeeping Centers under KVIVC throughout the country:-

1. Centra Bee Research and Training Institute, KVIC. Pune (Maharashtra).
2. Regional Be Research Center KVIC, Pathankot (Punjab).
3. Regional Bee Reserch Centre, Sakerapatna (Karnataka).
4. Field Observation Station, Vijayari (A.P.)
5. Field Observation Station, Khetri (Assam).
6. Field Observation Station., Pallavilai (T.N.).
7. Field Observation Station, kadasilkadavu (Kerala)
8. Field Observation Station, Khasmallick (W.B.)

9. Field Observation Station, Muzaffarpur (Bihar)
10. Field Observation Station, Haldwani (U.P.)
11. Field Observation Station, Mohkampur (U.P.).
12. Field Observation Station, 24 Parganas (W.B.)
13. Field Observation Station, Gudalur (T.N.).
14. Field Observation Station, Baliapal (Orissa)
15. Field Observation Station, Latur (Maharashtra).
16. Field Observation Station., Hastinapur (U.P.)
17. Field Observation Station. Gonda (U.P.).

(b) An amount of Rs. 72.05 lakhs was disbursed in respect of Beekeeping Industry under KVIVC during the year 1991-92 to the above centres

(c) 138 Technical Staff are employed in these centres.

[English]

Simplification of Rules for Small Scale Industries

6214. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the union Government have advised the State Governments to simplify various rules and regulations applicable to small-scale industries to promote their growth and to

prepare an action plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) yes, Sir.

(b) The simplification in the following areas has been suggested to the State Governments:-

(i) Tax regulations. enforcement (Sales Tax, Local Taxes etc.)

(ii) Environmental control and clearance procedures (State Pollution control Boards)

(iii) Enforcement of Labour laws (returns, procedures, inspections etc.)

(iv) Safety and health related regulations

(v) Local regulations

(vi) Registration procedures

(vii) Procedures of allocation incentives raw materials benefits and concessions, marketing support etc.)

(viii) Procedures for providing infrastructure facilities (Loans, power, land, water supply, other services)

(ix) Redressal and grievances removal systems

Units of BHEL

6215. SHRI G. MADEGOWDA: Will the PRIME MINISTER be pleased to state:

(a) the details of the units of BHEL in the country, location wise;

(b) the details of the units which are running in loss at present; and

(c) the reasons for their incurring losses?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATU KRISHNA SAHI): (a) A statement is enclosed

(b) and (c). Only one unit, out of 13 units of BHEL, namely, insulator Plant, Jagdishpur is at present incurring loss. the main reason has been less than optimal capacity Utilisation.

STATEMENT

S.No.	Name of the Manufacturing Unit	Location
1.	Heavy Electrical Plant	Bhopal Madhya Pradesh
2.	Transformer Plant	Jhansi, Uttar Pradesh
3.	Heavy Electrical Equipment Plant	Hardwar, Uttar Pradesh
4.	Central Foundry Forge Plant	Hardwar, Uttar Pradesh
5.	High Pressure Boiler Plant	Trichy, Tamil, Nadu